

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.05.2014

OA No.291/00315/2014

Mr. Ajay Sharma, Counsel for applicant.

Heard learned counsel for the applicant.

The learned counsel for the applicant wants to withdraw this OA with liberty to file fresh OA. He is permitted to do so.

Accordingly the OA is dismissed as withdrawn.

M. Nagarajan
(M. Nagarajan))
Member (J)

Anil Kumar
(Anil Kumar)
Member (A)

abdul